

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.4444 of 2004

(From the judgement and order dated 12/7/04 in Crl.Misc.No.11485/04 of the HIGH COURT OF JUDICATURE AT PATNA)

RAM CHANDRA PRASAD SINGH
r(s)

Petitione

VERSUS

STATE OF BIHAR & ANR.
t(s)

Responden

(With office report)

Date: 20/06/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE MR. JUSTICE S.H. KAPADIA

(VACATION BENCH)

For Petitioner(s)

Mr. Pramod Kumar Yadav, Adv.

Mr. Satya Prakash Sharma, Adv.

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

-CBI:

Mr. T.S. Doabia, Sr.Adv.

Ms. Sandhya Goswami, Adv.

Mr. P. Parmeswaran, Adv.

Mr. B.B. Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Learned counsel for the C.B.I. wants time to take instructions and file reply.

List on 27th June, 2006.

(N. Annapurna)

Court Master

(Phoolan Wati Arora)

Court Master